

ASSAM ACT II OF 1971

THE ASSAM APPROPRIATION (No.IV) ACT, 1970

[Received the assent of the Governor on the 5th January 1971]
(Published in the *Assam Gazette*, Extraordinary, dated the 7th January, 1971)

An
Act

to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State of Assam to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1966, in excess of the amount authorised or granted for the said services.

It is hereby enacted in the Twenty-first Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No.IV) Act, 1970.

Issue of Rs. 13,88,37,708 from and out of the Consolidated Fund of the State of Assam for the financial year 1965-66.

2. From and out of the Consolidated Fund of the State of Assam, the sums specified in column (3) of the Schedule amounting in the aggregate to the sum of thirteen crores, eighty-eight lakhs, thirty-seven thousand, seven hundred and eight shall be deemed to have been paid and applied to meet the amounts spent for defraying the charges in respect of services specified in column (2) of the Schedule during the financial year ended on the thirty-first day of March, 1966, in excess of the amounts authorised or granted for those Services for that year.

Appropriation. 3. The sums deemed to have been paid and applied from and out of the Consolidated Fund of the State of Assam under this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 1966.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
3	State Excise Duties	4,34,628	...	4,34,628
4	Taxes on Vehicles	19,729	...	19,729
6	Stamps ...	70,753	...	70,753
8	Parliament-State and Union Territory Legislature.	...	1,358	1,358

(1) Grant No.	(2) Services and purposes (Major Head)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
10	Administration of Justice.	6,59,533	3,614	6,63,147
14	Miscellaneous Departments Trade Adviser and Directorate of Movements.	2,390	...	2,390
19	Public Health ...	10,51,465	...	10,51,465
20	Agriculture ...	15,07,907	...	15,07,907
25	Industries-I-Sericulture and Weaving.	96,806	..	96,806
28	I-Community Development Project National Extension Services.	26,54,997	...	26,54,997
31	Miscellaneous, Social and Developmental Organisation-Directorate of Statistics.	1,30,458	..	1,30,458
39	Miscellaneous, Social and Developmental Organisation-IX-Pooled Transport and Tourism.	63,192	...	63,192
41	Irrigation, Navigation Embankment and Drainage.	1,08,83,973	25,376	1,09,09,349
43	Public Works Establishment Tools and Plant.	41,58,474	...	41,58,474
55	Miscellaneous-VI-Advanced Technical Training and Scholarships.	20,366	...	20,366
70	Capital Outlay on Forest.	493	...	493
	Repayment of Debt	...	11,70,52,196	11,70,52,196
Total ..		2,17,55,164	11,70,82,544	13,88,37,708